

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 109  
Appeal No. 33/252/JPR/2023  
Under Section 252(3) of  
Companies Act, 2013

**In the matter of:**

**Department of Income Tax (Mapso Advertising and Events Pvt. Ltd.)**  
...Appellant

**Versus**

**ROC** ...Respondent

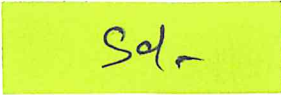
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Appellant : N.S. Bhati, Adv.  
For the Respondent : Pooja Singh, JTA

**ORDER**

Heard Mr. N.S. Bhati, Adv. appearing for the Appellant. Ms. Pooja Singh, JTA appearing for the RoC, Jaipur submits that reply has been filed. Learned counsel for the Appellant seeks to implead Director of R-2 Company as Respondent in this matter. Permission granted. List the matter on 18.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

June 06, 2024